

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
N.A. 1313/2000 in
CP. No. 138 of 2000
in
OA No. 1614 of 1999

New Delhi, this 5th day of July, 2000

Hon'ble Shri V.Rajagopala Reddy, Vice Chairman(J)
Hon'ble Smt. Shanta Shastray, Member(A)

P.C. Jain
S/o Shri A.C. Jain
R/o 10993 Type-V, NH-4
NIT, Faridabad, Haryana-121001. ... Petitioner

(By Advocate: Shri R.P. Kapur)

versus

1. Shri B.S. Duggal
Director General (Works)
Central Public Works Department
Nirman Bhawan
New Delhi-110001.
2. Shri Mahender Kumar
Deputy Director (Administration)
Ministry of Urban Development & Employment
Nirman Bhawan, New Delhi-110001. ... Respondents

(By Advocate: Shri D.S. Mahendru)

ORDER(oral)

By Reddy J.

In the Tribunal's order, a direction was given to the respondents to consider the case of the petitioner for promotion to the post of Superintendent Engineer as per the present seniority assigned to him by the seniority list dated 6.7.1999.

2. It is stated in the reply that in OA.No.2110/99, by an order dated 29.9.1999, the operation of the seniority list dated 6.7.1999 was stayed and that the stay is still continuing. It is, therefore, stated by the learned counsel for the respondents that the order

(Signature)

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of the Tribunal could not be implemented. As and when the order of stay is vacated or modified, the respondents would comply with the order of the Tribunal.

3. In the circumstances, we do not find any violation of the order of the Tribunal. The C.P. is closed. Notices discharged. No costs.

Shanta S

(Smt. Shanta Shastry)
Member(A)
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Ch. Rajagopal Reddy

(V. Rajagopala Reddy),
Vice Chairman((J))